

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/2545/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 28th July, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2019-2020/2266 Dated 22.07.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 22.07.2020, has been granted.

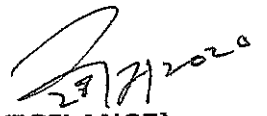
Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/2546/A, dated 28.7.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
Rdgn